F.No. 27(39)/Trans.Policy/CESTAT/Admn.08 Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

Dated: 09.05.2018

OFFICE ORDER

The Hon'ble President is pleased to make the following transfer and posting order in administrative exigency and public interest:

	Name	Present place of posting	New place of posting
1	Ms. Archana Wadhwa, Member (Judicial)	Chennai	Allahabad
2.	Dr. D.M. Misra, Member (Judicial)	Ahmedabad	Mumbai
3.	Shri Anil Choudhary, Member (Judicial)	Allahabad	Delhi
4.	Shri Ramesh Nair, Member (Judicial)	Mumbai	Ahmedabad
5.	Shri Raju, Member (Technical)	Mumbai	Ahmedabad
6.	Shri P. Dinesha, Member (Judicial)	Mumbai	Chennai

Hon'ble Members as transferred are relieved from the present station with immediate effect and directed to report at new place of posting on or before 21.5.2018.

The Hon'ble Members are entitled for TA/ DA etc. as per rules.

By Order

(A. Mohan Kumar) 715/16 Registrar

Copy to:

- 1. Hon'ble Ms. Archana Wadhwa, Member (Judicial), CESTAT, Chennai
- 2. Hon'ble Dr. D.M. Misra, Member (Judicial), CESTAT, Ahmedabad
- 3. Hon'ble Shri Anil Choudhary, Member (Judicial), CESTAT, Allahabad
- 4. Hon'ble Shri Ramesh Nair, Member (Judicial), CESTAT, Mumbai
- 5. Hon'ble Shri Raju, Member (Technical), CESTAT, Mumbai
- Hon'ble Shri P. Dinesha, Member (Judicial), CESTAT, Mumbai 6.
- 7. SPS to Hon'ble President, CESTAT, New Delhi
- 8. Under Secretary, Ad. 1C, Ministry of Finance, Deptt. of Revenue, New Delhi
- 9. Chief Commissioner(AR)/CESTAT Mumbai/ Chennai/ Ahmedabad/ Allahabad
- 10. Bar Association, CESTAT, Mumbai/ Chennai/Ahmedabad/Allahabad
- 11. P.A. to Registrar, CESTAT, New Delhi
- 12. Deputy Registrar/ Asstt. Registrar, CESTAT, Mumbai/ Chennai/ Ahmedabad/ Allahabad
- The Pay & Accounts officer, M/o Finance, Deptt. of Revenue, Delhi 13.
- 14. Accounts Officer, Cash Section, CESTAT, New Delhi
- 15. Personal file/ Service Book/Website / Guard file/ Office copy